



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfer and Posting.

Order No: ~~122~~ LD(Estt) of 2018.
Dated : 31 - 05 - 2018.

In the interest of administration, it is hereby ordered that Mr. Surjeet Kumar, Junior Assistant presently posted in the District Litigation Office, Budgam is transferred and posted in the Department of Law, Justice and Parliamentary Affairs against available post.

By Order.

Special Secretary
Special Secretary to Government.

NO: LD (Estt) 2016/28.
Copy to the:-

Ch
31.05.2018 Dated: 31 - 05 - 2018.

1. Director Litigation, Kashmir.
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
4. Mr. Surjeet Kumar, Junior Assistant for compliance.
5. Order file.
6. Concerned file.